

**In the National Company Law Tribunal  
Bengaluru, Special Bench**

**CP/104(BEN)2020  
Court No. 1  
Item No. 110**

**Sec. 241(1)**

**In the matter of:**

M/S DR. JAYA SUBRAMANYAM  
GOPARAJU  
V/s

.....Petitioner

LIVE 100 HOSPITAL PRIVATE LIMITED

.....Respondent

**Order delivered on ..01/04/2021**

**Coram:**

**Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)**  
**Shri ASHUTOSH CHANDRA, Hon'ble Member(T)**

**For Petitioner(s):**

MS. AYUSSHI AGARWAL

**For Respondent(s):**

MS. AKHILA M.S., FOR R-1 TO R-2  
SHRI THEERTHESH B.S., FOR R-3

**Order**

Heard Ms. Ayusshi Agarwal, learned Counsel for the Petitioner, Ms. Akhila M.S., learned Counsel for R-1 & 2 and Shri Theerthesh B.S., learned Counsel for R-3.

Learned Counsel for the Respondent states that objections on behalf of R-1, 2 and R-3 have been filed on 31.03.2021. Petitioner seeks time to respond to the Objections.

Post the case on **20.04.2021**.

**Member (T)**

Krishna

**Member (J)**

*Recd copy  
Prave Krishna  
16/07*  
**Verified**  
**Court Officer**

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.